

Reorganisation of the Election Commission

340. SHRI SANTOSH KUMAR SAHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to reorganise the Election Commission; and

(b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHRIV SHANKAR): (a) No, Sir.

(b) Does not arise.

•T. V. facilities in the country

341. SHRI SANTOSH KUMAR SAHU: DR. BHAI MAHAVIR;

SHRI S. W. DHABE: SHRIMATI AMBIKA SONI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to extend the television facilities to various other cities in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) Following are the approved Sixth Plan proposals for the setting up of new T.V. Stations:

Full-fledged T.V. Centres.

1. Ahmedabad
2. Bangalore
3. Trivandrum
4. Jaipur

T.V. Relay Centres:

1. Ajmer

2. Asansol
3. Cuttack
4. Jammu
5. Kasauli
6. Madurai
7. Murshidabad
8. Panaji
9. Varanasi
- 10.

Vijayawada

Programme Production Centres:

1. Gulbarga
2. Muzaffarpur
3. Raipur

NOTE: A Full-fledged T.V. Centre is under installation at Jullun-been commissioned on 13-4-1979.

Reconstitution of the Press Commission

342. SHRI SANTOSH KUMAR SAHU: SHRI SHIVA CHANDRA JHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have reconstituted the second Press Commission; if so, what are the names of its Chairman and other members;

(b) whether any change has been made in the terms of reference; if so, what are the details thereof;

(c) whether any time limit has been fixed for submitting its report; if so, by when; and

(d) if the reply to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) No, Sir. Suggestions regarding the 'revised terms of reference of the Press Commission have been invited from the various Press Organisations/Associations and the revised terms of refe-